BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No.176/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

Name of the Company Under Section		Monoharlal Phoolchand Kanungo -Vs- Port Side Estate Ltd & Ors. 397/398		
3)	HR. D.N. SHAR MR. N. DASC HS. ARUNIMA TICUNA, AH	LALA, MOL	Respondent to 1	21/9/1
· ·	Sharnek 1	Mika, Adv. For R-	-4	1

1. Ha Ralmanko Banesyi
2 Ma Anisudha Roy.
3 Mamila Chakroborthy
4 Debasi Hallik

Petitioner

2119.



S.No.37 – CP No.176/2014 IA No.284/KB/2017 – Monoharlal Phoolchand Kanungo Vs. Port Side Estate Ltd. & Ors.

ORDER

Ld. Counsels for the petitioner as also respondents are present.

Both sides prayed for an adjournment.

Listed on 14th November 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)